



SUPREME COURT ADVOCATES-ON-RECORD ASSOCIATION

GE-81A & GE82, Ground Floor Main Building, East Wing, Supreme Court of India, New Delhi-110001

Phone: 011-23072352; Email: scaora1@gmail.com www.scaoraindia.com

Mr. Manoj K. Mishra
President
9811722804

Mr. Snehasish Mukherjee
Vice President
9818493560

Mr. Devvrat
Honorary Secretary
9811818730

Ms. Rashmi Malhotra
Joint Secretary
9818539397

Mr. Puneet Singh Bindra
Treasurer
9560656171

Mr. Sachin Sharma
Joint Treasurer
9899222544

Executive Members

Mr. Abhinav Ramkrishna
9971746533

Mr. Vishal Prasad
9999212037

Ms. Meenakshi Chauhan
9811671038

Ms. Divya Jyoti Singh
9717953985

Mr. Aakarshan Aditya
9971060333

Ms. Anzu K. Varkey
9999151304

Date: 21st July, 2023

SCAORA 2023/Ref. No.1126

RESOLUTION

Deeply shocked and saddened by the videos which have emerged on social and other media platforms about human rights violations in Manipur, the SCAORA condemns the incident in strongest words. Our collective heads hang in shame against this grossest of human rights violation. Such incidences not only reflect the failure of the state machinery in protecting the basic human rights of the citizens but also its failure of administration and controlling the riots in the state.

SCAORA also expresses its strong objection to any illegal FIRs being registered and arrests being made by the Police against the Advocates and Activists who are endeavoring to help the riots struck victims and families.

SCAORA is obliged to the Hon'ble Supreme Court of India for taking suo moto cognizance of the incidence and asking the Centre and the State Government to inform it of the steps taken to bring the perpetrators into law.

SCAORA mirrors the deep concern expressed by the Hon'ble Chief Justice of India that "Using women as instrument in an area of communal strife to inflict gender violence is deeply disturbing. This is the grossest of human rights violation"

"AND RESOLVES TO PROVIDE ANY AND ALL ASSISTANCE THAT THE HON'BLE SUPREME COURT MAY REQUIRE TO BRING THE PERPETRATORS OF THIS MOST INHUMAN ACT TO JUSTICE INCLUDING OFFERING PRO BONO LEGAL ASSISTANCE TO ANY AND ALL MANIPUR STATE RIOTS AFFECTED VICTIMS IF REQUIRED."

Regards


Devvrat

Hony. Secretary

SCAORA